

(b) The total number of students in Remdriya Vidyalayas of Uttar Pradesh on 30. 4.91 was 97098. It is difficult to indicate any specific capacity as the Education Code of the Kendriya Vidyalayas envisages ad missions over and above the normal class strength fo certain circumstan ces.

(c) and (d) The sanction of addi tional section, and rprgradation of Vidyalayas is a citim ou? process ;r. the Kendriya Vidyalayas Sangathan, Kendriya Vidyalayas are opened, sub ject to the availability of resources, where there is a concentration of Central Govt, employes and the proposals are sponsored! by the authorised agency which agrees to provide 15 acres of land and temporary accom modation free or on nominal cost and 50 per cent residential accommoda tion to the staff of the Kendriya Vid yalaya.

Total budget allocation to the project towards freedom

3390. SHRI SOM FAL.

DR. NAUNIHAL SINGH:

Will the Minister of HUMAN RE*"- SOURCE DEVELOPMENT be pleased to state:

(a) whether it i, a fact that the Indian Council of Historical Research has decided to shelve the project "Towards Freedom' which was started in 1973;

(b) if so, what are the reasons therefor;

(c) what is the total number of volumes that were to be published and how many have been brought out till date;

(d) what was the total budget a\ locatof for the project arid how much of it has been utilised;

(e) whether Government propose to monitor the utilisation of the funds and pin point the responsibility for 'elay, misutilisation and abandoning the project; end

(f) if so, what action is contemplated to be taken against such persons?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) Does not arise.

(c) Ten volumes were to be published out of which only one volume has been brought out till date.

(d) The total expenditure incurred on the project for 1972-73 to 1991-92 comes to Rs. 218.53 lakhs against budget provisions made on yearly basis.

(e) The delay in completion of the project occurred primarily because no full time editor could be appointed till 1982, which severely limited the selection and editing of material during the first nine years. The Government has issued guidelines to Indian Council of Historical Research to ensure that all the volumes should be published by 31st March, 1994 and in no case shall the publication of any volume be delayed beyond 31st March, 1997. The funding of the Project by Government of India ended on 31st March, 1992.

(f) The question doe, not arise.

Tuition Fees and Refreshment charges in Navyug Schools

3391. SHRI GHUFRAN AZAM: WiU the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Tuition Fees and Refreshment Charges have been increased from 31 to Rs 75 in Navyug Schools run by N.D.M.C. in the capital;

(b) if so, the reasons and justifications thereof;

(c) whether Government propose to discontinue the system of refreshments in the Navyug Schools; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE
MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (DEPARTMENT OF

Navyug School, Sarojini Nagar

Pre-revised	Revised
Category A free	Category A Rs. 35/-
Category B Rs. 38/-	Category B Rs. 75/-
Category C Rs. 76/-	

Navyug Schools, other than Sarojini Nagar

Pre-revised	Revised
Rs. 31/-per month from	Rs. 35/- from category
Category B. & C, Category A free	A and Rs. 75/- from category B.

Categorisation is done as per the annual income of parents. In the revised scheme, there will be only two categories, viz., category 'A' and category 'B'

These charges have been increased for the first time keeping in view the general increase in the prices of various commodities being served as refreshment.

(c) No, Sir.

(d) It is in the interests of the students.

**Appoints on preferential grounds in
Indira Gandhi National Open Uni-
versity**

3392. SHRI BHUBANESWAR
KALITA: Will the Minister of HUMAN
RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that there is a legal defect in the allotment of

EDUCATION AND DEVELOPMENT OF
CULTURE) (KUMARI SELJA): (a) and (b)
NDMC has intimated that they have not
increased the tuition fees in the Navyug
schools. However, the refreshment charges
have been increased as below:—

land to the "Indira Gandhi National Open
University" and the same is liable to be
quashed on the suit of the villagers;

(b) whether it is also a fact that the
University have done ignored the other
deserving cases on extraneous grounds
thereby generating a strong reaction; and

(c) if so, whether Government is willing
to make provision for giving preferential
treatment to the residents of village Maidan
Garhi is appointments in the University?

THE DEPUTY MINISTER IN THE
MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (DEPARTMENT OF
EDUCATION AND DEPARTMENT OF
CULTURE) (KUMARI SELJA): (a)
According to the information furnished by
IGNOU, land measuring 150 acres was
purchased from Gaon Sabha, Maidan Garhi at
a cost of Rs. 22.25 lakhs after entering into